F.No. J-11015/3/2020-Judicial Government of India Ministry of Law and Justice Department of Legal Affairs (Judicial Section)

> Shastri Bhawan, New Delhi, Dated 21st January, 2021

ORDER

The President is pleased to engage Shri Ashish Sinha, Advocate as Central Government Counsel for conducting Central Government litigation (except the case of Railways & Taxation) before the High Court of Patna, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

HIGH COURT OF PATNA CENTRAL GOVERNMENT COUNSEL

Name of Advocate (Shri)	Contact details	Enrollment No.
	Flat No. 101, Ram Vilas Enclave, East	
Ashish Sinha	Lohanipur, Kadam Kuan, Patna- 800003	BR/363/2016
	Mob: 9097190626	
	Tel. 0612-2207990	
	Email: ashishpusu@gmail.com	

- 2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. & 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.lawmin.nic.in under heading 'Circulars pertaining to litigations'.
- 3. Hindi version of this order will follow.

(S.R. MISHRA) Additional Secretary

Copy to:-

- 1. OSD to ML&J/PS to Law Secretary/PS to Secretary, Legislative Department/PPS to All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- 2. Dr. Krishna Nandan Singh, Addl. SGI, Patna High Court, 7, Pataliputra Colony, Patna-800013 (Bihar).
- 3. Sh. Rajesh Kumar Verma, Asstt. SGI, Patna High Court, Sahay Sadan, Rani Ghat (Sumati-Path) Patna-800006 (Bihar).
- 4. The Registrar, High Court of Patna.
- 5. Shri Ashish Sinha, Central Govt. Counsel, at the address mentioned herein above.
- 6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 7. To upload this order on the website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "List of empanelled counsel".

8. Guard File/Judicial Section with 5 spare copies.

Section Officer (Judicial)
Tel. 011-23384945

Email: judicial-dla@nic.in